GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS

LOK SABHA UNSTARRED QUESTION NO.1574 TO BE ANSWERED ON 19.12.2018

Special Schemes for Minorities in Rural/Border Areas

1574. SHRI DHANANJAY MAHADIK: SHRI SATAV RAJEEV: DR. HEENA VIJAYKUMAR GAVIT: SHRIMATI SUPRIYA SULE: SHRI P.R. SUNDARAM: DR. J. JAYAVARDHAN: SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:

Will the Minister of **MINORITY AFFAIRS** be pleased to state:

(a) whether the Government is implementing schemes to promote economic and social development of minorities through State Channelizing agencies and if so, the details thereof;

(b) whether the Government has consulted local populace before framing the said schemes and if so, the details thereof;

(c) whether any special schemes have been framed for the minorities living in far flung rural and border areas as well as in hilly terrains;

(d) if so, the details thereof, State-wise particularly Maharashtra and Tamil Nadu; and

(e) if not, the reasons therefor?

ANSWER

MINISTER OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

(a) to (e): The Government has implemented various schemes for socio-economic and educational empowerment of the six (6) centrally notified Minority Communities namely, Muslims, Christians, Sikhs, Buddhists, Parsis and Jains. These schemes are applicable across the country including the states of Maharashtra and Tamil Nadu and those leaving in far flung rural, border areas as well as in hilly terrains.Details of the schemes implemented by this Ministry isavailable on the Ministry's website www.minorityaffairs.gov.in.

The schemes implemented by the National Minorities Development & Finance Corporation (NMDFC) are operated through State Channelizing Agencies nominated by the State Government/UT Administration. For availing assistance under NMDFC schemes, the annual family income eligibility criterion under Credit Line-1 is Rs.98,000 for rural areas and Rs.1.20 lakh for urban areas. Higher annual family income eligibility criterion of upto Rs.6.00 lakh has also been introduced as Credit Line-2, for increasing coverage of beneficiaries under NMDFC schemes.

NMDFC organizes Regional Review Meetings and Annual conferences where representatives of the SCAs and State Governments are invited for discussions regarding issues faced in implementation of the schemes at field level. The SCAs are the interface with the beneficiaries/target groups, as they are implementing the scheme at the local level. The SCAs interact with the beneficiaries/target groups during the Awareness Camps organized at the local level. Based on the discussions and feed back during such meetings, necessary modifications are made in the schemes & implementation procedure, to suit the field level requirements of the beneficiaries.

State-wise & Scheme Wise disbursement of funds and coverage of beneficiaries for the last four financial years including current financial year up to 30.11.2018 is at Annexure-I.

The details of the schemes being implemented by NMDFC in the country including the States of Maharashtra & Tamil Nadu are available on the website of NMDFC (www.nmdfc.org).

ANNEXURE-I

			e & scheme-v or the last fou						ries		
	1									Amt. Rs	
Sr. No.	State	2014-2015		2015-2016		2016-2017		2017-2018		2018-2019	
		Amt.	Benefs.	Amt.	Benefs.	Amt.	Benefs.	Amt.	Benefs	Amt.	Benef
1	CHANDIGAR H	0.20	21	0.00	0	0.00	0	0.20	13	0.00	
2	CHHATISGA RH	3.00	825	0.00	0	0.00	0	0.00	0	2.22	14
3	DELHI	0.00	0	0.00	0	0.00	0	0.25	17	0.00	
4	GUJARAT	0.00	0	2.00	133	2.00	133	2.87	192	3.00	20
5	HARYANA	1.00	377	9.60	974	0.00	0	5.30	353	0.00	
6	HIMACHAL PRADESH	5.50	580	3.75	250	5.28	353	3.00	201	3.00	20
7	JAMMU & KASHMIR	20.00	2,106	38.84	2,890	48.35	3,341	78.61	5,340	61.30	4,18
8	KARNATAK A	20.00	2,105	10.00	667	7.50	500	5.60	373	0.00	
9	KERALA	92.50	22,624	141.60	19,439	119.50	21,467	167.00	31,134	138.20	19,54
10	MAHARASH TRA	10.00	1,053	0.00	0	5.00	333	5.00	2,000	0.00	
11	MIZORAM	2.00	211	2.00	133	5.24	349	0.00	0	0.00	
12	NAGALAND PUDUCHER	8.50	2,083	0.00	0	0.00	0	3.00	1,200	0.00	
13	RY	2.00	549	5.00	917	2.00	467	0.00	0	0.00	
14	PUNJAB	11.00	1,159	4.50	300	1.00	67	2.00	133	0.00	
15	RAJASTHAN	20.00	2,275	20.00	1,333	26.25	1,832	15.00	1,000	0.00	
16	TAMILNAD U	38.50	14,737	10.00	2,333	35.00	11,667	33.00	10,866	7.00	1,46
17	TRIPURA	12.00	1,263	15.00	999	26.20	1,746	25.00	1,667	0.00	
18	UTTRAKHA ND	0.00	0	1.00	67	0.00	0	0.00	0	1.00	e
19	WEST BENGAL	185.00	56,784	210.00	55,668	220.00	66,333	225.00	75,000	120.00	28,00
Grand Total		431.20	1,08,752	473.29	86,103	503.32	1,08,588	570.83	1,29,4 89	335.72	53,81